



भारत सरकार / GOVERNMENT OF INDIA
पोत परिवहन मंत्रालय / MINISTRY OF SHIPPING
नावहन महानिदेशालय, मुंबई
DIRECTORATE GENERAL OF SHIPPING, MUMBAI

F.No. CR-28/Misc(39)/2020

Dated: 22.05.2020

Merchant Shipping Notice No. 9 of 2020

Subject: Launch of E-module for reporting of Indian seafarers awaiting their repatriation at foreign port/ship due to Covid-19 pandemic-reg.

The corona virus (COVID-19) pandemic has created a global crisis which has impacted all aspects of life and badly affected the world of work. In the maritime sector, it has severely impacted the ship to shore interactions, including crew change and repatriation of crew to their country.

2. It is reported that Indian seafarers have signed-off at various part in the world and are awaiting to return back to India, by Vande Bharat Flights or Chartered Flights.

3. The Directorate General Of Shipping in order to ascertain the details and actual number of Indian seafarers awaiting at foreign port/ship for repatriation to India has launched an e-module wherein a seafarer or RPSL or Indian ship-owner can report such information about Indian seafarers. The e-module is functional at the website www.dgshipping.gov.in and detailed process for submission of details is enclosed as Annexure-1 to this notice.

4. This issues with the approval of Director General of Shipping and Additional Secretary to Gol.

Encl. Annexure-1

(Subhash Barguzer)

Deputy Director General of Shipping (Crew)

Copy to:

1. All Indian Missions with a request for placing on their website for information of seafarers
2. All stakeholders through DGS website.
3. Assistant Director (OL) for Hindi version.
4. Computer Cell for placing this notice at DGS website

Online procedure for reporting seafarers awaiting repatriation at foreign port/ship.

Instructions for users to submit the data for repatriation.

- Repatriation requests through this utility can be submitted by the Seafarers, RPSL and Ship Owners.
- Only one request can be submitted for a Seafarer.
- Only the Email and Contact number of the Seafarer will be editable.
- Details once submitted by any entity (RPSL / Ship Owner / Seafarer) cannot be modified, however the request can be cancelled and a fresh record may be submitted.
- All queries are to be addressed to the crew section in DGS.
- Technical help will be provided by the e-governance cell of DGS.

Step 1: Go to DGS website www.dgshipping.gov.in

Step 2: Go to E-GOVERNANCE tab and click on e-governance

Step 3: Login with user id and password already with the users for DGS website

Step 4: Click on link "Stranded seafarers' details for repatriation"

Step 5: Click on sub link "Stranded seafarers"

Step 6: Fill all the details in the sections provided;

Step 7: click on "Submit button"

